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Declaration of Assets and Liabilities



Year....2022-23.....

Sujit Kumar	,	son/daughter/wife	of	Late Aklu Ram
3	,	son, adagnice, wile	U	Late Akiu Ralli

1,.....Sujit Kumar ,...... son/daughter/wife of ...Late Aklu Ram.....

16/2/23

aged......49...... years, belonging to **Stenographeer & Private Secretary services** and presently working as **Principal Private Secretary** of **Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	t-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)			Bibha Sinha	Shubham kumar	Shivam kumar	
(i)	Cash	25,500=00	35,000=00	-	-	-
(ii)	Deposits in Banks,inancial Institutions And Non- Banking Financial Companies	State Bank of India A/C Rs. 9,90,000/- FD-3,00,000/-	State Bank of India & BOB A/C Rs. 50,000/- FD- 12,00,000/-	-	-	
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	ŀ
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. 513746754 Rs. 5,796/-p.a 2 .LIC Rs. 10,000/-one time 3. 826961797 Rs. 55,086/-p.a	LIC Policy No. and amount 1. 513771184 Rs.3,564/p.a 2. 826961802 Rs. 63,115/p.a	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Motercycle BR01AY-2350 Ignis Car No. BR01EA -7688		-	-	-
(vi)	Jewellery (give details of weight and value)	20 gm Gold	100 gm Gold 250 gm Silver	-	-	-
	Other assets, such as values of claims / interests	ds / shares / Debentures	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Surit Kumar

^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		15 Dhur Pachuchak, Danapur	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-		
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 20-12-2021
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal	00/
		Car Loan	00/-
	(ii) Loans from financial institutions	- -	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	- -	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	•	-

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2022-23 Income Tax Rs.1,50,653/- PAN No. BXAPK9703J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:- PTS/BLA-1206
Gender	:- M (M/F)
Date of Birth	:- 0 5 0 4 1 9 7 3 (DD/MM/YY)
Class/Group	:- A (A/B/C)
Cader	:- Bihar Legislative Assembly Secretariat
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature Sunt Kumar
	Name of Employee:Sujit Kumar
Place:Patna	Designation:Principal Private Secretary
Date: .03:02:2023	DepartmentBihar Vidhan Sabha, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.